

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2407 of 2020

1. Lal Mohan Nayak

2. Subhash Nayak

... .. Petitioners

Versus

The State of Jharkhand

... .. Opp. Party

CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

For the Petitioners : Mr. Santosh Kumar, Advocate

For the Opp. Party : Mr. Suraj Verma, A.P.P.

02/29.06.2020 Mr. Santosh Kumar, learned counsel for the petitioners seeks permission to withdraw this application.

Mr. Suraj Verma, learned A.P.P. does not have any objection to such prayer.

Permission is accorded.

This application is dismissed as withdrawn.

(Rongon Mukhopadhyay, J.)